

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.56(MAH)/2014/(T.P.)
CA No.

CORAM:

Present: SHRI BSV Prakash Kumar
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016 AT 10.30 AM.

NAME OF THE PARTIES: Shri. Vikram Vilasrao Salunke & Ors.
V/s.
M/s. Accrute Engineering Com. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Anagha Anasingaraju	PCS for Petitioner	aanagha J.

Order

CP. No. 56/397-398/NCLT/MB/MAH/2014

For Arbitration proceedings are pending on the same subject matter, the
Petitioner has sought time to take instructions as to whether this Company Petition
is to be withdrawn or to continue further.

List this matter on 25.08.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 18th August, 2016.